

DIVISION BENCH

O-134

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/219(KB)2019
COMP.APPL/1163(KB)2020, COMP.APPL/83(KB)2020,
COMP.APPL/84(KB)2020, COMP.APPL/1230(KB)2020,
COMP.APPL/1231(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	VINAY KUMAR MANGALAM Vs. GALUDIHI INN PVT. LTD. & ORS.		
Under Section	Sec. 241(1), Sec. 242(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Rohit Kumar Keshri, CS | **For Petitioner**
Mr. Nityanand Mahato, Advocate |

ORDER

Ld. Counsel for the petitioner present.

List this matter on **17/08/2021**.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

vc